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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.240/97

Date of order: 6.3.97

BETWEEN:

Ch.Srinivasa Rao

.. Applicant.

AND

1. The Telecom Commission,
Rep. by its Chairman,
Telecommunications, New Delhi.
2. The Director General,
Telecommunications, New Delhi.
3. The Chief General Manager,
Telecommunications, A.P.Circle,
Abids, Hyderabad.
4. The Dy.General Manager (Admn.),
Office of the OGMT, Telecommunications,
A.P.Circle, Abids, Hyderabad.

5. The General Manager,
Telecom District, Central Telegraph
Office, Vijayawada.

6. The Senior Superintendent,
Telegraph Traffic, O/o General Manager,
Telecom District,
Central Telegraph Office,
Vijayawada.

.. Respondents.

Counsel for the Applicant

..Mr.V.Venkateswara Rao

Counsel for the Respondents

..Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

J U D G E M E N T

Heard Mr.V.Venkateswara Rao, learned counsel for the
applicant and Mr.N.R.Devraj, learned standing counsel for the
respondents.

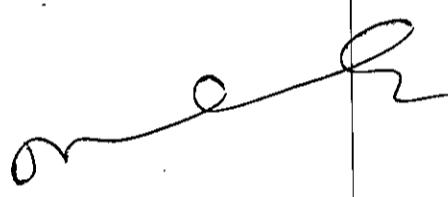
2. The applicant in this OA alleges that he had been
engaged as a casual labour in D.O.T. from 1.1.96 and is

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.. 3 ..

4. The respondents are directed that the applicant shall not be dis-engaged until a period of 2 weeks expires after the decision on the representation in the event of rejection of his representation is communicated to the applicant. The direction shall stand automatically vacated after that period. Till such time the representation if submitted in time is disposed of the applicant shall be continued as a casual labour.

5. With the above observations the OA is disposed of with no costs.

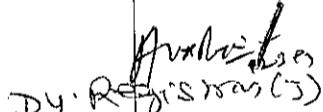


(R. RANGARAJAN)

Member (Admn.)

Dated : 05-03-1997

Dictated in the Open Court



D.Y. Registrar (3)

sd

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Copy to:-

1. The Chairman, Telecommunications, Telecom Commission, New Delhi.
2. The Director General, Telecommunications, New Delhi
3. The Chief General Manager, Telecommunications, A.P. Circle, Abids, Hyd.
4. The Dy. General Manager(Admn.), o/o OGMT, Telecommunications, A.P.Circle, Abids, Hyd.
5. The General Manager, Telecom District, Central Telegraph Office, Vijayawada.
6. The Senior Superintendent, Telegraph Traffic, o/o General Manager, Telecom District, Central Telegraph Office, Vijayawada.
7. One copy to Sri. V.Venkateswara Rao, advocate, CAT, Hyd.
8. One copy to Sri. N.R.Devaraj, Sr. CCSC, CAT, Hyd.
9. One copy to Deputy Registrar(A), CAT, Hyd.
10. One spare copy.

Rsm/-

10 copies
DRCA

17 MAR 1997

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJ N: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR:
M(J)

DATED:

5/3/97

ORDER/JUDGEMENT

R.A.C.P/M.R.No.

O.A.NO.

246/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेस्पैच /DESPATCH

17 MAR 1997

हैदराबाद प्रायोगी
HYDERABAD BENCH